

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**815/2014**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
13.03.2018.**


**NAME OF THE COMPANY: - Ms. Ameeta Mehra Vs. Ministry of  
Corporate Affairs & Ors.**

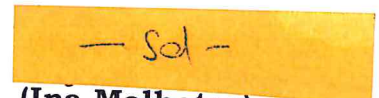
**SECTION OF THE COMPANIES ACT: 633(2)**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Mr. Pratham Sharma and Ms. Ritika Goyal, Advocates.		
	<b>For the Respondent:</b>	None		

**ORDER**

List this matter with C.P.No. 35(ND)/ 2015 on 9.4.2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**